THE DEPUTY MINISTER FOR RAIL-WAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) A statement indicating briefly the terms of the agreement with the German firm is laid on the Table of the House.

(b) Yes.

1959

## STATEMENT

Terms of Agreement with Messrs. Baresel and Kunz for construction of Pilot Heading of Banihal Tunnel

The German firm have been given the contract for the Pilot Heading of the Banihal Tunnel only. The Pilot Heading is to be constructed within a period of 18 months from 6th August 1954, at an estimated cost of Rs. 37 lakhs. The work will be done under normal contract conditions obtaining in the Central Public Works Department. The agreement with the contractors also contains the following additional provisions: —

- (1) The contractors are to get an advance to the extent of 80 per cent, of the value of machinery, equipment and material brought to site for the construction of the Pilot Heading, limited to 40 per cent, of the value of the work and the advance is to be regulated in such a way that, at no time, shall the advance remaining outstanding exceed 40 per cent, of the value of the work still remaining to be done.
- <2) If the contractors are not successful in</p> securing the contract for the subsequent work of j widening the Heading to the full tunnel section, the Government will either buy their machinery and installations after payment of a fair price or pay a terminal ad hoc compensation of Rs. 2-5 lakhs for the carriage of machinery to the nearest market and for the structures which will become Government property.

SHRI S. N. MAZUMDAR: If the answer to part (b) is in the affirmative, may we know what is the result of it?

to Questions

SHRI O. V. ALAGESAN: The result is contained in the statement given. We have decided to give it to this firm.

SHRI P. C. BHANJ DEO: May I know whether the cost of the construction of this tunnel will be met from revenue or capital?

SHRI 0. V. ALAGESAN: It will be met from capital.

SHRI N. C. SEKHAR: It is said in the statement that this firm has been given the contract for the Pilot Heading of the tunnel only and that the Pilot Heading is to be constructed within a period of 18 months from 6th August 1954. May I know whether this company has started work on it?

SHRI O. V. ALAGESAN: They have started the work. I do not know the actual progress made so far, but they are in charge of the

## **DELHI-AJMERI GATE SLUM CLEARANCE SCHEME**

- \* 295 SHRI N. C. SEKHAR: Will the Minister for HEALTH be pleased to state:
- (a) whether the Delhi Improvement Trust are taking steps to provide alternative accommodation for those who had been evicted under the Delhi-Ajmeri Gate Slum Clearance Scheme:
  - (b) if so, what are the steps taken; and
- (c) which are the areas where such alternate accommodation is being provided?

THE MINISTER FOR HEALTH (RAJ-KUMARI AMRIT KAUR): (a) Yes.

- (b) The evicted persons have been provided with built houses.
- (c) So far such houses have been built in the Western Extension Area (Karol Andha Mughal Bagh) and (near Subzimandi Railway Station).